

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 421
ANSWERED ON 25TH MARCH, 2021**

GREEN TAX ON OLDER VEHICLES

***421. DR. JAYANTA KUMAR ROY:**

SHRI BHOLA SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to impose green tax on older vehicles to curb air pollution in the country and if so, the details thereof;**
- (b) the details of estimated number of older vehicles plying on roads in the country, State-wise;**
- (c) whether the said green tax will vary from State to State in the country and if so, the details of rates, State-wise;**
- (d) whether the Government has information regarding rate of green tax levied by major developed and developing countries and if so, the details thereof; and**
- (e) whether the Government has made any impact assessment of imposing green tax and if so, the details thereof along with the other measures being taken by the Government in this regard?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 421 ANSWERED ON 25.03.2021 ASKED BY DR. JAYANTA KUMAR ROY AND SHRI BHOLA SINGH REGARDING GREEN TAX ON OLDER VEHICLES

(a) Government has formulated guidelines for imposition of Green Tax on older vehicles by State/UT Governments to dis-incentivize the use of older and polluting vehicles. These have been circulated to States/UTs for their comments.

(b) The details of estimated number of older vehicles plying on roads in the country, State-wise, are placed at Annexure.

(c) to (e) Green tax is imposed by a few States/UTs at different rates.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 421 ANSWERED ON 25TH MARCH, 2021 ASKED BY DR. JAYANTA KUMAR ROY AND SHRI BHOLA SINGH REGARDING GREEN TAX ON OLDER VEHICLES

State/UT	Vehicle Age		Grand Total
	(15-20 Years)	(>20 Years)	
Andaman & Nicobar Island	14,599	16,640	31,239
Arunachal Pradesh	12,618	7,402	20,020
Assam	189,500	70,837	260,337
Bihar	68,514	127,082	195,596
Chandigarh	62,443	31,737	94,180
Chhattisgarh	338,429	111,344	449,773
Delhi	1,481,369	3,511,646	4,993,015
Goa	90,199	60,007	150,206
Gujarat	1,019,899	501,979	1,521,878
Haryana	792,182	437,490	1,229,672
Himachal Pradesh	202,912	198,787	401,699
Jammu & Kashmir	45,424	22,346	67,770
Jharkhand	330,609	214,249	544,858
Karnataka	3,196,322	3,815,517	7,011,839
Kerala	1,465,172	1,999,479	3,464,651
Ladakh	2,696	1,101	3,797
Maharashtra	1,203,682	555,230	1,758,912
Manipur	35,546	61,740	97,286
Meghalaya	46,678	51,625	98,303
Mizoram	29,031	27,840	56,871
Nagaland	26,824	15,013	41,837
Odisha	833,063	828,107	1,661,170
Puducherry	125,682	209,616	335,298
Punjab	1,067,700	1,470,509	2,538,209
Rajasthan	828,222	486,752	1,314,974
Sikkim	2,425	785	3,210
Tamil Nadu	1,821,204	1,522,674	3,343,878
Tripura	50,994	55,986	106,980
UT of DNH and DD	42,701	64,054	106,755
Uttar Pradesh	3,199,180	2,455,579	5,654,759
Uttarakhand	207,948	248,298	456,246
West Bengal	964,675	1,304,628	2,269,303
Grand Total	19,798,442	20,486,079	40,284,521

Note- The details given are for digitized vehicle records as per centralized Vahan 4. Data for Andhra Pradesh, Madhya Pradesh, Telangana, and Lakshadweep are not included.
